IN THE HIGH COURT OF JHARKHAND AT RANCHI
M.A. No. 253 of 2020
With
I.A. No. 4973 of 2020

National Insurance Company Limited, Ranchi ...Appellant(s).
Versus
Kiran Kumari and others … Respondent(s)

CORAM : HON'BLE MR. JUSTICE ANANDA SEN.
Through: Video Conferencing

For the Appellant(s) : Mr. Manish Kumar, Advocate.
For the Respondent :

04/07.09.2021: **I.A. No. 4973 of 2020**

Learned counsel for the appellant prays to withdraw this I.A.

Accordingly, this I.A. stands dismissed as withdrawn.

M.A. No. 253 of 2020

List this case under the appropriate heading in the next week along with M.A. No. 250 of 2020, M.A. No. 167 of 2020 and M.A. No. 168 of 2020.

Rajnish/c.p. 2 **(ANANDA SEN, J.)**